

**Bail Matter No.: 1573/2020**

**FIR No: 175/2020**

**PS: Hauz Qazi**

**State v. Mohd. Sabir**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Manish Kumar Singh, learned counsel for the applicant through VC.

IO W SI Arti is present through VC alongwith complainant.

Put up for the purpose fixed before the concerned Court for **05/11/2020**.

VIDYA  
PRAKASH

Digitally signed  
by VIDYA  
PRAKASH  
Date: 2020.11.03  
15:58:22 +0530

**(Vidya Prakash)**  
**Second Link / ASJ(Electricity)**  
**Central/03.11.2020**

**Bail Matter No.: 692/2020**  
**FIR No: 251/2019**  
**PS: Prasad Nagar**  
**State v. Amit Kundra**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Prabhat Kumar, learned counsel for the applicant through VC.

Put up for the purpose already fixed before the concerned Court for 12/11/2020. **Interim order to continue till the next date of hearing only, in terms of previous order.**

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by VIDYA  
PRAKASH  
Date:  
2020.11.03  
15:58:30  
+0530

**(Vidya Prakash)**  
**Second Link / ASJ(Electricity)/**  
**Central/03.11.2020**

**Bail Matter No.: 1663/2020**

**FIR No: 186/2019**

**PS: Kamla Market**

**State v. Sharad Chandra**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Chandar Maini learned counsel alongwith Mr. B.K. Wadhwa, learned counsel for the applicant through VC.

Status report filed. Be taken on record.

Put up before the concerned Court for **07/11/2020**.

VIDYA  
PRAKASH

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by VIDYA  
PRAKASH  
Date: 2020.11.03  
15:58:36 +0530

**(Vidya Prakash)**

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**Bail Matter No.: 3338/2020**  
**FIR No: 186/2019**  
**PS: Kamla Market**  
**State v. Shiv Shankar Mishra**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Chandar Maini learned counsel alongwith Mr. B.K. Wadhwa, learned counsel for the applicant through VC.

Status report not filed. Same be filed positively before the next date of hearing.

Put up before the concerned Court for **07/11/2020**.

VIDYA  
PRAKASH  
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by VIDYA  
PRAKASH  
Date: 2020.11.03  
15:58:41 +0530

**(Vidya Prakash)**

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**Bail Matter No.: 33/2020**  
**FIR No: 377/2018**  
**PS: Prasad Nagar**  
**State v. Dhirender Kumar Yadav**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Sanjeev Nasiar, learned counsel for applicant / accused through VC.

Put before the concerned Court for **19/11/2020**.

**Interim order to continue till the next date hearing.**

VIDYA  
PRAKASH  
**(Vidya Prakash)**  
Second Link / ASJ(Electricity)/  
Central/03.11.2020

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by VIDYA  
PRAKASH  
Date: 2020.11.03  
15:58:47 +0530

**Bail Matter No.: 1664/2020**

**FIR No: 11109/2020**

**PS: Rajender Nagar**

**State v. Sameer**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Mehmood Hussain, learned counsel for applicant through VC.

Put up before the Court concerned for the purpose already fixed for **04/11/2020.**

VIDYA  
PRAKASH  
**(Vidya Prakash)**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
15:58:54 +0530

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**Bail Matter No.: 1665/2020**  
**FIR No: 53/2019**  
**PS: NDRS**  
**State v. Mitu Kumar @Mithun**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Rajal Rai Dua, learned counsel for the applicant through VC.

Reply filed by the IO. Same be taken on record.

Put up for the purpose fixed before the concerned Court for **06/11/2020**.

VIDYA  
PRAKASH

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by VIDYA  
PRAKASH  
Date: 2020.11.03  
15:59:01 +0530

**(Vidya Prakash)**

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**Bail Matter No.: 1660/2020**

**FIR No: 255/2020**

**PS: Kamla Market**

**State v.Sunil @ Baledachi**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mohd. Raziq proxy counsel on behalf of main counsel for applicant through VC.

IO / HC Mahavir in person in Court.

Reply filed by the IO. Same be taken on record.

Put up for the purpose fixed before the Court concerned for **04/11/2020**.

**VIDYA  
PRAKASH**

**(Vidya Prakash)**

**Second Link / ASJ(Electricity)/**

**Central/03.11.2020**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
15:59:08 +0530



**Bail Matter No.: 1667/2020**  
**FIR No: 85/2020**  
**PS: Karol Bagh**  
**State v. Ravi Kumar Sony @ Ravi Kumar Soni**

**03.11.2020**

**This is an application U/s 438 Cr.PC seeking anticipatory bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Sunil Kumar, learned counsel for the applicant / accused.

IO / HC Naresh in person in Court.

Put up before the Court concerned for the purpose fixed for 06/11/2020.

**VIDYA**  
**PRAKASH**  
**(Vidya Prakash)**  
**Second Link / ASJ(Electricity)/**  
**Central/03.11.2020**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
15:59:15 +0530

**Bail Matter No.: 1665/2020**

**FIR No: 364/2020**

**PS: Sarai Rohilla**

**State v. Saif Ali**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for the applicant despite calls.

Put up for the purpose fixed before the Court concerned for 09/11/2020.

**VIDYA**

**PRAKASH**

**(Vidya Prakash)**

**Second Link / ASJ(Electricity)/**

**Central/03.11.2020**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
15:59:24 +0530

**Bail Matter No.: 1452/2020**

**FIR No: 301/2020**

**PS: Karol Bagh**

**State v. Karan**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Puja Kumar Singh, learned counsel for the applicant / accused.

Mr. S.C. Sharma, learned counsel for complainant in Court.

Reply not filed today. Same be filed positively on or before next date of haring.

Put up before the Court concerned for 05/11/2020.

**VIDYA  
PRAKASH  
(Vidya Prakash)**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
15:59:30 +0530

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**Bail Matter No.: 1606/2020**  
**FIR No: 14/2019**  
**PS: Subzi Mandi Railway Station**  
**State v. Varun**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for the applicant / accused despite calls.

Put up for the purpose fixed before the Court concerned for 05/11/2020.

**VIDYA  
PRAKASH**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
15:59:37 +0530

**(Vidya Prakash)**

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**ail Matter No.: 1594/2020**

**FIR No: 196/2019**

**PS: Rajinder Nagar**

**State v. Vinay Verma**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Anjum Kumar, learned counsel for complainant through VC.

Mr. Vinay Kumar Sharma, learned counsel for applicant / accused through VC.

Put up for the purpose already fixed before the Court concerned for 07/11/2020.

**VIDYA  
PRAKASH**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
15:59:48 +0530

**(Vidya Prakash)  
Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**Bail Matter No.: 1215/2020**  
**FIR No:181/2019**  
**PS: Prasad Nagar**  
**State v. Barun Kumar Dua**

**03.11.2020**

**This is an application U/s 438 Cr.PC seeking anticipatory bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Prashant Ghai, learned counsel for the applicant through VC.

Put up before the Court concerned for 06/11/2020.

**VIDYA**  
**PRAKASH**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
15:59:55 +0530

**(Vidya Prakash)**  
**Second Link / ASJ(Electricity)/**  
**Central/03.11.2020**

**Bail Matter No.: 1612/2020**  
**FIR No: 147/2020**  
**PS: Prasad Nagar**  
**State v. Surender Ahirwal**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

None for the applicant / accused despite calls.

Put up before the Court concerned for 09/11/2020.

**VIDYA**  
**PRAKASH**

Digitally signed  
by VIDYA  
PRAKASH  
Date: 2020.11.03  
16:00:04 +0530

**(Vidya Prakash)**

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**Bail Matter No.: 1575/2020**

**FIR No: 24604/2020**

**PS: Sarai Rohilla**

**State v. Jamshed**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Akhil Tarun Goel, learned counsel for the applicant, is present in Court.

Put up before the Court concerned for **04/11/2020**.

**VIDYA  
PRAKASH  
(Vidya Prakash)**

Digitally signed by  
VIDYA PRAKASH  
Date: 2020.11.03  
16:00:12 +0530

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**



**Bail Matter No.: 1669/2020**

**FIR No: 187/2020**

**PS: Hauz Qazi**

**State v.Afsar**

**03.11.2020**

**This is an application U/s 439 Cr.PC seeking regular bail filed by the applicant through counsel.**

**Learned PO is on first half day leave and First Link namely Ms. Neelofer Abida Perveen, Learned ASJ / NDPS is also stated to be on leave today.**

Present: Mr. Pawan Kumar, learned Addl.PP for State through VC.

Mr. Kamlesh Kumar Singh, learned counsel for applicant through VC.

Reply filed by the IO. Be taken on record.

Put up before the Court concerned for 04/11/2020.

**VIDYA  
PRAKASH  
(Vidya Prakash)**

Digitally signed  
by VIDYA  
PRAKASH  
Date: 2020.11.03  
16:00:20 +0530

**Second Link / ASJ(Electricity)/  
Central/03.11.2020**

**EXTENSION OF INTERIM BAIL APPLICATION**

**FIR No.106/2012  
PS: Kamla Market  
State v. Manoj Kumar  
U/S: 302,307,186,353,333,109,34 IPC**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. B.S. Chaudhary, Ld. Counsel for applicant/accused through VC.

Present bail application is for extension of interim bail of accused.

Interim bail of the present accused is extended till next date of hearing.

**Put up on 06.11.2020.**

**Copy of this order be sent Jail Superintendent concerned for ready reference.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**EXTENSION OF INTERIM BAIL APPLICATION OF SURENDER**

**FIR No. 303/2014  
PS: Subzi Mandi  
State v. Sunil @ Kalu**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. B.S. Chaudhary, Ld. Counsel for applicant/accused through VC.

Present bail application is for extension of interim bail of accused.

Interim bail of the present accused is extended till next date of hearing.

**At request, put up on 06.11.2020.**

**Copy of this order be sent Jail Superintendent concerned for ready reference.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**BAIL BOND of Vasudev Prasad**

**FIR No. 130/2014  
PS: Kamla Market  
State v. Raj Bahadur & Ors.**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Tusharr Mawkin, Ld. Counsel for applicant.  
Surety Rajni in person.

Acceptance of Bail bond is extended till 12.11.2020.

**At request, put up on 12.11.2020.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**BAIL APPLICATION OF ASHISH**

**FIR No.39/2019  
PS: Lahori Gate  
State v. Vinod @ Dada  
U/S: 394,397,307,411,34,120B IPC  
&  
25,27 Arms Act**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Harsh Hardy, Ld. Counsel for applicant/accused through VC.

**At request, put up on 18.11.2020.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**EXTENSION OF INTERIM BAIL APPLICATION**

**FIR No.48/2015  
PS: Nabi Karim  
State v. Ajay @ Nathu**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Deepak Sharma, Ld. Counsel for applicant/accused through VC.

Present bail application is for extension of interim bail of accused.

Interim bail of the present accused is extended till next date of hearing.

**At request, put up on 25.11.2020.**

**Copy of this order be sent Jail Superintendent concerned for ready reference.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**Release of vehicle of applicant Kishan Kumar**


**FIR No.339/2016  
PS: Darya Ganj  
State v. Rahul Sharma**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh.Akhilesh Kamle, Ld. Counsel for applicant/accused  
through VC.

**At request, put up on 19.11.2020.**

  
**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**Release of Vehicle of applicant Ashish Kumar**


**FIR No.227/2020  
PS: Wazirabad  
State v. Imran Akhtar**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Deepak Rawat, Ld. Counsel for applicant/accused through VC.

**At request, put up on 04.11.2020.**

  
**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**



**MISC Application of applicant Sudhir Pal**


**FIR No.678/2015  
PS: Subzi Mandi  
State v. Ajay Pal**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Hansraj Singh, Ld. Counsel for applicant/accused through VC.

**At request, put up on 10.11.2020.**

  
**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**MISC Application(alteration of charge)**

**FIR No.535/2014  
PS: Roop Nagar  
State v. Ashutosh Mishra  
U/S: 392,411,413,414,506,120B IPC**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Amjad Khan, Ld. Counsel for applicant/accused through VC.

**At request, put up on 21.11.2020.  
Previous order be complied afresh.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**BAIL APPLICATION of ARSHAD**

**FIR No.20/2015  
PS: Kamla Market  
State v. Tehsin @ Kevda  
U/S: 302,396,412,34 IPC**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. J.S. Mishra, Ld. Counsel for applicant/accused through VC.

**At request, put up on 07.11.2020.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**INTERIM BAIL APPLICATION**


**FIR No. 339/2016  
PS: Darya Ganj  
State v. Rahul Sharma  
U/S: 395,397,412,120B IPC**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. S.N. Shukla, Ld. LAC for applicant/accused  
through VC.

**At request, put up on 17.11.2020.**

  
**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**BAIL APPLICATION of SAHIL**

**FIR No.213/2018  
PS: Lahori Gate  
State v. Vipin Sharma  
U/S: 395,412,120B,34 IPC**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Virender Tyagi, Ld. Counsel for applicant/accused through VC.

Reply not filed.

**At request, put up on 18.11.2020.**

**Issue notice to IO to file reply by next date of hearing.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**MISC. APPLICATION**

**FIR No.02/2014**

**PS: Jama Masjid**

**State v. Abdul Salam @ Wasim@Tiggi**

**03.11.2020**

**Present Ball Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Asgar Khan, Ld. Counsel for applicant/accused through VC.

**At request, put up on 07.11.2020.**



**(Charu Aggarwal)**  
**1<sup>st</sup> Link ASJ-02/Central**  
**03.11.2020**

**MISC. APPLICATION**

**FIR No.02/2014**

**PS: Jama Masjid**

**State v. Abdul Salam @ Wasim@Tiggi**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Asgar Khan, Ld. Counsel for applicant/accused through VC.

**At request, put up on 07.11.2020.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**



**INTERIM BAIL APPLICATION of SAHI RAM**

**FIR No. 199/2009  
PS: Kashmere Gate  
State v. Gaurav Chauhan  
U/S: 364A, 120B, 34 IPC**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Lokesh Chandra, Ld. Counsel for applicant/accused through electronic mode.

**Case is fixed for orders/clarifications today.  
Hence, put up on 04.11.2020.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**



**BAIL APPLICATION of VINEET @ LALA**

**FIR No.112/2019  
PS: Wazirabad  
State v. Karan Bhardwaj  
U/S: 392,397,411,34 IPC**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Anuj Bhardwaj, Ld. Counsel for applicant/accused through VC.

Today case is fixed for orders.

**Hence, put up on 04.11.2020.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**

**BAIL APPLICATION of JUBER**

**FIR No. 182/2017  
PS: Kamla Market  
State v. Arshlan Ali  
U/S: 395,120B, 34 IPC**

**03.11.2020**

**Present Bail Application is taken up by the undersigned being 1<sup>st</sup> link of the court of Sh. Naveen Kumar Kashyap, Ld. ASJ, who is stated to be on first half day leave today.**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. M.Z. Masih, Ld. Counsel for applicant/accused through VC.

Today, case is fixed for orders.

**Put up on 04.11.2020.**



**(Charu Aggarwal)  
1<sup>st</sup> Link ASJ-02/Central  
03.11.2020**